

THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No.

(b) and (c). Yes.

(d) 7 links continue to be operated by the Wireless Operators.

(e) No.

(f) 3 teleprinter circuits have already been taken over by the Operating Department.

Memorandum from Willingdon Hospital Workers Union

4337. **SHRI M. ISMAIL:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received a memorandum dated 11th June, 1980, from Willingdon Hospital Workers' Union, New Delhi;

(b) if so, the salient features thereof;

(c) the steps taken by Government to redress the grievances; and

(d) whether Government are considering the question of payment of wages of strike period to Willingdon Hospital workers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes. However, the memorandum is dated 18-6-80.

(b) These are: (i) Grant of Selection Grade to all categories of Staff (ii) Allotment of staff quarters near the Hospital (iii) Creation of channel of promotion (iv) Increase in Uniform and Washing allowance for nurses and Gr. 'D' staff, etc., etc.;

(c) The demand, as covered by the relevant Government instructions, have been met in accordance with those instructions. Meetings have been taken by Medical Superintendent and Director General of Health Services with the representatives of the em-

ployees so as to settle remaining demands amicably keeping in view financial constraints.

(d) No.

Introduction of Dombivali Local in Maharashtra

4338. **SHRI R. K. MHALGI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the 'Kulkarni Committee' appointed by the then Railway Minister in 1972 had recommended the introduction of Dombivali Local in District Thane, Maharashtra;

(b) what are other recommendations of the Kulkarni Committee;

(c) the decision/action taken with regard to the recommendations of the committee; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) to (d). The Committee had made the following recommendations:—

(i) Retention of the existing facilities of booking of goods to Dombivali station and provision of temporary cover to serve the purpose of the goods shed.

(ii) Improved ticket booking facilities.

(iii) Halts to all fast locals at Dombivali.

(iv) Provision of terminal facilities at Dombivali for suburban trains.

(v) Provision of halts to Pune and Bhusaval Passenger trains at Dombivali.

Of these, the recommendation under item (i) (ii) and (iii) have since been implemented.

However provision of terminal facilities at Dombivali for suburban train

was not found to be feasible as provision of intermediate terminal would erode the line capacity of the section thus reducing the overall capacity for train running. Similarly provision of stoppage of Pune and Bhusaval passenger trains at Dombivali was not considered desirable as this would hinder the capacity for moving trains including goods trains on this busy suburban section.

Shifting of Health Centre run by M.O.D.

4339. SHRI MOOL CHAND DAGA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a Health Centre was being run by the MCD in J-426 and J-430 Kasturba Nagar, New Delhi for the last fifteen years;

(b) whether it is also a fact that the Centre has been shifted to the Defence Colony and 20,000 Government employees have been deprived of this facility which they were enjoying for the last 15 years; and

(c) whether Government propose to restore this facility and if so, when and if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI, NIHAR RANJAN LASKAR): (a) Yes.

(b) Yes, but the concerned Government employees have not been deprived of this facility, as the present site is just across the road and less than a kilo-metre from the old site.

(c) Question of restoring this facility does not arise as no facility has been taken away.

घजमेर में लोकोगेट पर धरना

4340. सहाय्यक जगवान देव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) घजमेर में पश्चिम रेलवे मजदूर यूनियन के तत्वावधान में रेल कर्मचारियों

की मांगों को ले कर लोकोगेट पर प्रदर्शन किया और धरना दिया; और

(ख) क्या सरकार ने उनकी मांगों पर विचार किया है और क्या कर्मचारियों के साथ कोई समझौता हो गया है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपसंचोधी सस्ति-कार्जुन): (क) 1980 के दौरान पश्चिम रेलवे श्रमिक संगठन द्वारा घजमेर लोकोगेट पर कोई प्रदर्शन या धरना आयोजित नहीं किया गया और न ही उन्होंने किसी प्रकार की मांगों का कोई ज्ञापन दिया है ।

(ख) प्रश्न नहीं उठता ।

Yardmen of Bombay Central Terminus

4341. SHRI G. M. BANATWALLA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the yardmen of the Bombay Central Terminus went on strike recently;

(b) if so, the causes of strike; and

(c) the demands of the yardmen and Government reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) No.

(b) and (c). Do not arise.

North and South Avenue Canteens

4342. SHRI T. M. SAWANT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Northern Railway administration has taken over the catering of canteens of North and South Avenue, New Delhi;

(b) if so, the number of employees newly recruited for these canteens;